

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE – VIRTUAL COURT

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI RAVISH SOOD, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.2670/PUN/2017
निर्धारण वर्ष / Assessment Year: 2010-11

Bharat Laxman Tangde, Sarathak Resi, At Post Bhugaon, Taluka Mulshi, Pune- 412115. PAN : AFDPT3705K	Vs.	ITO, Ward-2(5), Pune.
Appellant		Respondent

Assessee by : Shri Chirayu
Revenue by : Shri S. P. Walimbe
Date of hearing : 04.01.2022
Date of pronouncement : 04.01.2022

आदेश / ORDER

This is an appeal filed by the assessee directed against the order of Id. Commissioner of Income Tax (Appeals)-2, Pune ['CIT(A)' for short] dated 16.06.2017 for the assessment year 2010-11.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeal on the ground that the issues involved in this appeal stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant

also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax-2, Pune.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the above captioned appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee stands dismissed as 'withdrawn'.

Order pronounced in the open Court on this 04th day of January, 2022.

Sd/-
(RAVISH SOOD)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 04th January, 2022.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Pune.
4. The Pr. CIT-2, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.